

FORM G
INVITATION FOR EXPRESSION OF INTEREST
DREAMZ INFRA INDIA LTD. (PROJECT DREAMZ SNEH)
OPERATING IN REAL ESTATE SECTOR AT BENGALURU

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dreamz Infra India Ltd. (Project Dreamz Sneh) having PAN no.AAECD2457K and CIN No. U70109KA2012PLC062065 . This is CIRP for the project admitted by NCLT Bengaluru
2.	Address of the registered office	577/B, 2 nd Floor, Outer Ring Road, Teachers Colony, Koramangala, Bangalore-560034, Karnataka.
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Dreamz Sneh Project site is located at Survey No.121/3, Bogenahalli Village, Varthur Hobli, Bangalore East Taluk.
5.	Installed capacity of main products/ services	Residential flats on a Land parcel of 1 acre 10 Guntas. Around 150 Flats is the estimated development.
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All details are available with the Resolution Professional, who based in Bangalore, contactable in email: dreanzsneh.cirp@gmail.com / bhoona.bhuvan@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	- Same as above -
10.	Last date for receipt of expression of interest	6.00 PM on 11/06/2024
11.	Date of issue of provisional list of prospective resolution applicants	21/06/2024
12.	Last date for submission of objections to provisional list	6.00 PM on 26/06/2024
13.	Date of issue of final list of prospective resolution applicants	06/07/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23/06/2024
15.	Last date for submission of resolution	6.00 PM on 23/07/2024
16.	Process email id to submit EOI	dreanzsneh.cirp@gmail.com

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BHUVANESHWARI
Date: 2024.05.27
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s/d

Smt.Ramanathan Bhuvaneshwari,
IP Registration No: IBBI/IPA-002/IP-N00306/2017-18/10864
Address: C-006, Pioneer Paradise, 24th Main Road,
7th Phase, JP Nagar, Bangalore-560078.
Dated 27.5.2024 /Bengaluru